

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOKSABHA
UNSTARRED QUESTION NO.1098
TO BE ANSWERED ON 22ND JULY, 2022**

IMPROVEMENT IN AYUSH INFRASTRUCTURE

**1098. SHRIMATI NAVNEET RAVI RANA:
MS. LOCKET CHATTERJEE:
SHRIMATI RAMA DEVI:
SHRI DILESHWAR KAMAIT:
SHRIMATI RITI PATHAK:
SHRI JUGAL KISHORE SHARMA:**

Will the Minister of **AYUSH** be pleased to state:

(a) whether the Government has taken/proposed to take any steps to improve the infrastructure and increase the accessibility of Ayush services in Maharashtra, West Bengal, Bihar, Madhya Pradesh, Jammu and Kashmir;

(b) if so, the details thereof;

(c) the initiatives taken to promote the development of Ayurveda, Unani, Naturopathy, Herbal Medicines and Ayush industry in Maharashtra, West Bengal, Bihar, Madhya Pradesh, Jammu and Kashmir and Parliamentary Constituency of Amravati under the National Ayush Mission during the last three years; and

(d) the funds spent by the Government under this head during the last three years thereof?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (d) Public Health being a State subject, the primary responsibility to improve the infrastructure and increase access to AYUSH services in Maharashtra, West Bengal, Bihar, Madhya Pradesh, Jammu and Kashmir lies with the respective State/UT Governments. However, the Government of India has launched a Centrally Sponsored Scheme of National AYUSH Mission (NAM) implementing through States/UTs including Maharashtra, West Bengal, Bihar, Madhya Pradesh, Jammu and Kashmir for the overall development of AYUSH systems which also includes infrastructural development and access to AYUSH Services. National AYUSH Mission inter-alia makes provisions for the following: -

- (i) AYUSH Health & Wellness Centres
- (ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)

- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary
- (v) Setting up of upto 50/30/10 bedded integrated AYUSH Hospitals
- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Infrastructural development of AYUSH Under-Graduate Institutions and AYUSH Post-Graduate Institutions
- (ix) Establishment of new AYUSH Colleges in the States where availability of AYUSH teaching institutions is inadequate in the Government Sector.

As per the resource pool/budgetary allocation made to State/UT Government of Maharashtra, West Bengal, Bihar, Madhya Pradesh, Jammu and Kashmir and proposals received from them through State Annual Action Plans (SAAPs) under NAM, the status of grant-in-aid released during the last three years from 2019-20 to 2021-22 is furnished at **Annexure-I**. Further, the details of fund approved for major activities of NAM including infrastructural development and access to AYUSH services in Maharashtra, West Bengal, Bihar, Madhya Pradesh, Jammu and Kashmir under the National AYUSH Mission is furnished in **Annexure-II**. As far as Amravati District is concerned, under NAM, 24 AYUSH Health & Wellness Centres have been approved.

**The status of grant-in-aid released during the last three years from 2019-20 to 2021-22
under NAM**

Sl. No.	Name of States/UTs	(Rs. in lakhs)		
		2019-20	2020-21	2021-22
		Grant-in-aid released	Grant-in-aid released	Grant-in-aid released
1.	Bihar	2661.298	516.535	1686.077
2.	Jammu & Kashmir	1848.539	2285.751	1313.105
3.	Madhya Pradesh	4012.347	5608.633	3123.198
4.	Maharashtra	4308.643	0.000	0.000
5.	West Bengal	1849.740	247.346	2118.045
Total		14680.567	8658.265	8240.425

The details of funds approved for different major infrastructural development activities and access to AYUSH services in Maharashtra, West Bengal, Bihar, Madhya Pradesh and Jammu & Kashmir during the last three years under NAM:

(i) State/UT wise grants approved for upgradation of existing standalone Government AYUSH Hospitals

(Rs. in lakhs)

Sl. No.	Activities	2019-20		2020-21		2021-22	
		No. of units	Approved Amount	No. of units	Approved Amount	No. of units	Approved Amount
1.	Bihar	0	0.00	0	0.00	0	0.00
2.	Jammu & Kashmir	0	0.00	2	50.00	2	50.00
3.	Madhya Pradesh	0	0.00	140	96.80	0	0.00
4.	Maharashtra	0	0.00	3624	1087.20	0	0.00
5.	West Bengal	0	0.00	0	0.00	500	5065.00

(ii) State/UT wise grants approved for upgradation of existing Government/Panchayat/ Government aided AYUSH Dispensaries

(Rs. in lakhs)

Sl. No.	Activities	2019-20		2020-21		2021-22	
		No. of units	Approved Amount	No. of units	Approved Amount	No. of units	Approved Amount
1.	Bihar	0	0.00	0	0.00	0	0.00
2.	Jammu & Kashmir	0	0.00	4	40.00	0	0.00
3.	Madhya Pradesh	0	0.00	0	0.00	0	0.00
4.	Maharashtra	0	0.00	0	0.00	0	0.00
5.	West Bengal	0	0.00	0	0.00		

(iii) State/UT wise grants approved for AYUSH Health & Wellness Centres (HWCs)

(Rs. in lakhs)

Sl. No.	Activities	2019-20		2020-21		2021-22	
		No. of AYUSH HWC approved	Amount Approved	No. of AYUSH HWC approved	Amount Approved	No. of AYUSH HWC approved	Amount Approved
1.	Bihar	0	0.00	108	1721.772	160	2537.128
2.	Jammu & Kashmir	94	1099.134	100	1202	123	413.905
3.	Madhya Pradesh	25	270.920	337	4751.7	200	2860
4.	Maharashtra	294	3568.219	0	0.00	0	0.00
5.	West Bengal	20	119.100	80	961.6	171	1829.7

(iv) State/UT wise grants approved for supply of essential drugs for AYUSH Hospitals

(Rs. in lakhs)

Sl. No.	Activities	2019-20		2020-21		2021-22	
		No. of Unit	Amount Approved	No. of Unit	Amount Approved	No. of Unit	Amount Approved
1.	Bihar	0	0.00	0	0.00	0	0.00
2.	Jammu & Kashmir	4	4.00	2	4.00	2	4.00
3.	Madhya Pradesh	32	96.00	32	61.00	32	32.00
4.	Maharashtra	0	0.00	0	0.00	0	0.00
5.	West Bengal	7	35.00	0	0.00	89	162.66

(v) State/UT wise grants approved for supply of essential drugs for AYUSH Dispensaries

(Rs. in lakhs)

Sl. No.	Activities	2019-20		2020-21		2021-22	
		No. of Unit	Amount Approved	No. of Unit	Amount Approved	No. of Unit	Amount Approved
1.	Bihar	1340	2272.00	0	0.00	0	0.00
2.	Jammu & Kashmir	631	338.70	438	438.00	591	602.00
3.	Madhya Pradesh	1207	2078.25	1773	3333.00	1773	1777.00
4.	Maharashtra	0	0.00	0	0.00	0	0.00
5.	West Bengal	1957	725.40	0	0.00	164	297.78

(vi) State/UT wise grants approved for infrastructure development of AYUSH Educational institutions

(Rs. in lakhs)

Sl. No.	Activities	2019-20		2020-21		2021-22	
		No. of Unit	Amount Approved	No. of Unit	Amount Approved	No. of Unit	Amount Approved
1.	Bihar	3	419.80	0	0.00	0	0.00
2.	Jammu & Kashmir	1	9.25	1	5.75	1	15.85
3.	Madhya Pradesh	0	0.00	1	27.39	0	0.00
4.	Maharashtra	1	71.70	0	0.00	0	0.00
5.	West Bengal	3	342.20	0	0.00	0	0.00

(vii) State/UT wise grants approved for setting up of upto 50 bedded integrated AYUSH Hospital

(Rs. in lakhs)

Sl. No.	Activities	2019-20		2020-21		2021-22	
		No. of Unit	Amount Approved	No. of Unit	Amount Approved	No. of Unit	Amount Approved
1.	Bihar	1	200.00	0	0	0	0.00
2.	Jammu & Kashmir	2	200.00	4	504.16	3	267.915
3.	Madhya Pradesh	0	0.00	1	200.00	3	300.00
4.	Maharashtra	4	1300.00	0	0.00	0	0.00
5.	West Bengal	1	200.00	0	0.00	0	0.00

(viii) State/UT wise grants approved for strengthening of State Govt. ASU&H Pharmacies/State Govt. ASU&H Cooperatives, State Govt. ASU&H PSUs

(Rs. in lakhs)

Sl. No.	Activities	2019-20		2020-21		2021-22	
		No. of Unit	Amount Approved	No. of Unit	Amount Approved	No. of Unit	Amount Approved
1.	Bihar	0	0.00	0	0.00	0	0.00
2.	Jammu & Kashmir	0	0.00	0	0.00	0	0.00
3.	Madhya Pradesh	0	0.00	0	0.00	0	0.00
4.	Maharashtra	1	142.00	0	0.00	0	0.00
5.	West Bengal	0	0.00	0	0.00	0	0.00